

Annexure-8														
Name of Corporate Debtor: R V GLOBAL PRIVATE LIMITED														
Date of Commencement of CIRP : 10.10.2025														
List of creditors as on 31.10.2025														
List of Operational Creditors (other than Workmen and Employees and Government Dues)														

(Amount in Rs)														
S. No.	Name of creditor	Details of Claim received		Details of Claim admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Total Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Rawfert Resources Private Limited		18,06,92,758	11,11,94,925	Vendor dues	-	-	No	60.25	nil	nil		6,94,97,833	
2	Success Natural Pte Ltd		15,69,89,367	7,33,52,473	Vendor dues	-	-	No	39.75	nil	nil		8,36,36,894	
3	BEC Fertilizers (Unit of Bhilai Engineering Corporation Limited) Bilaspur		1,12,97,588	-	to be ascertained	-	-	Yes	0	nil	nil		1,12,97,588	
4	BEC Fertilizers Limited		19,38,610	-	to be ascertained	-	-	Yes	0	nil	nil		19,38,610	
5	Bectron Technology Pvt. Ltd		6,99,475	-	to be ascertained	-	-	Yes	0	nil	nil		6,99,475	
	Total		35,16,17,798	18,45,47,398		-	-	-	100	-	-	-	16,70,70,400	

1. The claims are provisionally admitted on the basis of the claim submitted by the claimants along with proof of the claim.

2. The amount of the claim received is subject to change / modification on receipt of additional information sought from the claimant and the director of suspended management of the Corporate Debtor and verification thereof.